

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 670/16	TP 287/17	For Affidavit	391/ 394	Doctor Pack India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM
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O R D E R

Counsel for Petitioner is present. He reported that, he could not secure the consent affidavit of the Creditors and reported that, Tribunal to pass order for holding meeting of creditors. Counsel is directed to file synopsis and also to suggest the name of Chairman and Scrutinizer. List it on 29/11/2017.



Member (T)



Member (J)